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Title: Need to address the problems being faced by local people in paying toll tax on newly constructed road between Nelamangala and Tumkur in Karnataka. – Laid.

SHRIS. MALLIKARJUNIAH (TUMKUR): I would like to invite the kind attention of this Hon'ble House that Nelamangala to Tumkur Road Project in my Parliamentary constituency Tumkur has been implemented during the last week of march, 2005 and the concessionaire who was engaged started collecting tolls from the passengers. The project was entrusted to the concessionary on the basis that they have to bear the investments for construction of the road and to bear the investments for construction of the road to recover his money by collecting tolls for a specific period. There was a Gazette Notification in this regard.

It is important to note that the project does not contain any provision for concessional passes for the comfort of the local personal and commercial traffic. As such there were widespread agitations from 5th April, 2005. But on seeing the alarming situation, the Government of India has come out with a promise to the public that a positive steps will be taken by 18th April, 2005. But, nothing has been done till this time.

I therefore urge upon the Government to chalk out a positive attitude in respect of the collection of toll tax in order to have amicable solution to the problems of the local public without any further delay.